

Computer Centres in Kunnamangalam, Kerala

468. SHRI E. AHEMAD: Will the PRIME MINISTER be pleased to state:

(a) the reasons for delay in completion and commissioning of the Computer centre in Kunnamangalam, Kerala; and

(b) whether the Government have any proposal to convert this Computer Centre as a Centre for training in the Southern Region and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The Government of India has not set up any Computer Centre in Kunnamangalam in the State of Kerala.

(b) Does not arise.

Amount given to Kerala Under J.R.Y.

469. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

(a) the amount given to Kerala under the Jawahar Rozgar Yojana during the financial year 1990-91;

(b) the share of contribution of the State Government for implementing the above Yojana;

(c) whether the Government of Kerala has contributed its share for implementing the JRY during 1990-91;

(d) if so, the details thereof;

(e) whether any machinery for monitoring the above yojana has been set-up; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) During 1990-91 Central assistance of Rs. 4332.78 lakhs was given to the Kerala State for implementation of Jawahar Rozgar Yojana (JRY).

(b) The expenditure under JRY is shared between the Centre and the States in the ratio of 80:20. The state matching share in respect of Kerala for 1990-91 was Rs. 1083.20 lakhs.

(c) Yes, Sir.

(d) The Kerala Government released Rs. 1215.28 lakhs as its matching share under JRY during 1990-91.

(e) Yes, Sir.

(f) The programme is monitored at the Centre as well as State Government level. At the Centre, it is monitored through periodical reports received from the State Governments on monthly, quarterly and annual basis.

It has been laid down in the Central guidelines that for effective implementation of the programme, physical monitoring through field inspections is very important. Officers dealing with JRY at the State headquarters are required to visit districts regularly and ascertain through field visits that the programme is being implemented satisfactorily and that execution of works is in accordance with the prescribed procedures and specifications. Likewise, officers of the district, subdivision and block level are also required to closely monitor all aspects of the programme through visits to work sites in interior areas. Each of the State Governments are required to prescribe a schedule of inspections specifying the minimum number of field visits for each supervisory level functionary from State Government to block level for effective monitoring and supervision of the programme.